

(TO BE PUBLISHED IN THE GAZETTE OF INDIA PART-II SECTION 3 SUB  
SECTION (ii))

FILE. NO. 2(19)/2019/Stats. Div  
GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE AND INDUSTRY

NOTIFICATION NO.....45


New Delhi, the 18 DECEMBER, 2020

**Subject: Amendment in appointing a new Statistics Officer under Collection of Statistics Act 2008**

G.S.R. In partial modification to the issue of notification No. 2118 dated 30.09.2015 and in exercise of the powers conferred by Section 4 of the of the Collection of Statistics Act, 2008 (7 of 2009), read with rule 7(1) of the Collection of Statistics Rule 2011, Ministry of Commerce and Industry, Government of India now appoints Ms. Pally Kundu, Deputy Director General, as Statistics Officer, as per details mentioned in Schedule II of the notification, to exercise all or any of the powers under the said Act.

**SCHEDULE-II**

Sl. No.	Statistics Officer	Address	Jurisdiction
1.	Ms. Pally Kundu Deputy Director General Ph:+91-33-2443 1993 Fax: 033-2443 4051 Email: pally.kundu@gov.in	Directorate General of Commercial Intelligence and Statistics, Vanijya Tathya Sadan 565, Anandapur, Ward No. 108, Sector- 1 , Plot No. 22, ECADP, Kolkata - 700107	All over India including Jammu & Kashmir

  
(Amit Yadav) 18/12/2020

Director General of Foreign Trade

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